

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated, Shillong the 22nd November, 2017

It is hereby notified to all concerned that the court sitting for today the 22nd of November 2017 will be upto 02:20 PM.

By order

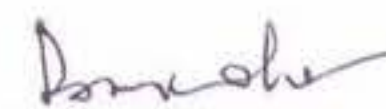

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 18/5 A

Dated, Shillong the 22nd November, 2017

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Joint Registrar, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
4. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
5. *The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.*
6. *The P.A to Registrar General, High Court of Meghalaya, Shillong.*
7. *The P.S. to the Advocate General, High Court of Meghalaya, Shillong.*
8. *The Registrar (Administration), High Court of Meghalaya, Shillong.*
9. *The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.*
10. *The Chief Librarian, High Court of Meghalaya, Shillong.*
11. *The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.*
12. *The Superintendent (Judl.), High Court of Meghalaya, Shillong.*
13. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
14. *Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.*
15. *President / Secretary, High Court Bar Association, Shillong.*
16. *President / Secretary, Shillong Bar Association, Shillong.*
17. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
18. *The Court Masters, High Court of Meghalaya, Shillong.*
19. *Notice Board.*
20. *Office File.*


REGISTRAR GENERAL
or